

(b) whether all of them have the working knowledge of the regional language?

The Minister of State for Finance (Shri Tyagi): The information is being collected and the reply will be placed on the Table of the House in due course.

Shri Sanganna: How much time will it take, Sir?

Shri Tyagi: The hon. Member wants the actual number of personnel engaged in the division. I can give him the sanctioned strength if that will satisfy him. In fact, the whole of Orissa has been treated as a division under the Excise collectorate of Calcutta. The sanctioned strength is with me and if the hon. Member wants it, I can read it out.

ENQUIRY COMMITTEE ON TOBACCO TAXATION

*873. **Shri Sanganna:** Will the Minister of Finance be pleased to state:

(a) whether any taxation enquiry committee was set up for taxation of tobacco in the partially excluded areas of the State of Orissa;

(b) whether the Orissa Government was consulted before the extension of the Central Excise Act to the partially excluded areas; and

(c) if so, when?

The Minister of State for Finance (Shri Tyagi): (a) No Taxation Enquiry Committee was set up to enquire about taxation of tobacco in the partially excluded areas of the State of Orissa.

(b) and (c). Yes; the Government of India approached the Orissa Government in the matter in February 1944 and the Orissa Government, by a notification, dated the 21st March 1944, in pursuance of sub-section (f) of section 92 of the Government of India Act, 1935, directed that the Central Excises and Salt Act shall apply to all partially excluded areas in Orissa.

Shri Sanganna: May I know whether there is any proposal to set up the Taxation Enquiry Committee in the near future?

Shri Tyagi: No, Sir.

SCHOLARSHIPS FOR SCHEDULED CASTES

*874. **Shri Ramananda Das:** Will the Minister of Education be pleased to state:

(a) the number of applications received last year from the scheduled

castes, Adibasis and Backward Class Students for Government of India Scholarships during the last year; and

(b) how many of them were granted the scholarships?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). The hon. Member's attention is drawn to the statement laid on the Table of the House. [See Appendix V, annexure No. 5].

Shri Ramananda Das: What is the amount of grant given to scheduled caste students by way of scholarships?

Shri K. D. Malaviya: I require notice for that.

Shri K. G. Deshmukh: May I know whether the three categories referred to are treated as one or are reservations made for them separately?

Shri K. D. Malaviya: There is no such reservation between these sub-communities.

Shri Velayudhan: May I know whether the Scheduled Caste Scholarship Board is appointed at the sole discretion of the Minister or is the Parliament or any other body consulted about the members who represent the scheduled castes?

Shri K. D. Malaviya: It is not constituted by Parliament. It is the Ministry that is responsible for the creation of the Board.

Shri Nana Dass: May I know whether any scholarship was granted for law courses?

Shri K. D. Malaviya: I have no information just now.

Shri K. K. Basu: May I know whether these scholarships are granted Statewise?

Shri K. D. Malaviya: There is no such division.

Shri E. Iyyani: May I know the number of scholarships granted for technical studies and for higher education that is college education, for 1951-52?

Mr. Speaker: He wants to know the number of scholarships given for education in India and foreign scholarships.

Shri K. D. Malaviya: Sir, all these figures relate to scholarships given in India.

Shri Veeraswamy: May I know the various courses of studies in Universities for which scholarships are given to the scheduled caste students by the Government of India?

Mr. Speaker: For what subjects? It is too general.

RURAL UNIVERSITIES

*875. **Shri C. N. P. Sinha:** Will the Minister of Education be pleased to state:

(a) the steps taken to implement recommendations regarding establishment of Rural Universities in the University Commission's Report;

(b) the number of Rural Universities existing at present;

(c) whether there are any plans for establishing such institutions in Bihar; and

(d) if so, when and where?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (d). A statement is placed on the Table of the House. [See Appendix V, annexure No. 6].

Shri C. N. P. Sinha: Are there any plans to convert certain existing Universities in India into Rural Universities?

Shri K. D. Malaviya: No, Sir.

Shri Madiah Gowda: May I know whether they have any definite schemes for the starting of Rural Universities?

Shri K. D. Malaviya: No, Sir.

Shri Madiah Gowda: May I know whether the Janata College now existing at Alipore is the same as the Rural University that they are thinking of in the University Commission's Report?

مستمر آف ایجوکیشن او ڈی نیچرل

دوسرے اینڈ سائنٹیفک رسرچ (مولانا

آزاد)؛ ہاں گورنمنٹ کے سامنے یہ

بات ہے اگر فائنشل اسٹرنجیٹسی

باقی نہ رہے تو چلنا کالج کو یونیورسٹی

تک پہنچایا جائیگا۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Government have this in view. If financial stringency is not there, the Janata College would be raised to a University.]

Mr. Speaker: The Question List is over.

WRITTEN ANSWERS TO QUESTIONS AERO-MAGNETIC SURVEY

*851. **Sardar Hukam Singh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any aero-magnetic survey of any parts of the country was made during the year 1951-52;

(b) whether any fresh petroleum fields have been discovered during this period; and

(c) what quantity of petrol was produced indigenously during the same period?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) The survey has given certain data but further intensive investigations on the ground, using geophysical methods and test drilling operations, will have to be carried out to prove the existence of oil.

(c) Average annual production of crude oil in India is about 2,50,000 tons. Information regarding average annual production of petrol is not available.

ELECTIONS

*852. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether the army had to be commissioned by Civil authorities during Elections in the Country;

(b) if so, where and what part the army played; and

(c) whether N.C.C. was utilised at some polling stations in the country during the recent General Elections?

The Minister of Defence (Shri Gopalaswami): (a) and (b). No.

(c) Yes, in Ajmer, for the purpose of maintaining order near the polling stations.

BRITISH COMMERCIAL INVESTMENT

*861. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to state what is the percentage of the British Commercial investment in India sold out to Indians (i) since the outbreak of the World War II; and (ii) since transfer of power?

The Minister of Finance (Shri C. D. Deshmukh): Information as to sale of British investments to Indians is not available. Remittances to the